

**THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI R. V. SWAMINATHAN):** (a) and (b). On 29th October, 1980 the Government of Karnataka submitted a memorandum on flood havoc in Karnataka and requested for a visit of the Central Team. Accordingly, a Central team visited the flood affected areas between the 12th and 14th November, 1980. The report of the Central Team will be finalised as soon as a revised memorandum is received from the State Government. On receipt of Central Team's report it will be considered by the High Level Committee on Relief and further action will be taken to sanction Central assistance to the Government of Karnataka.

#### **Integrated Child Welfare Projects in Tribal and Scheduled Areas**

999. **SHRI BHEEKHABHAI:** Will the Minister of **EDUCATION AND SOCIAL WELFARE** be pleased to state:

(a) whether Government have received any representation for giving priority for starting Integrated Child Welfare Projects in tribal and scheduled areas;

(b) if so, whether Government have made or conducted studies to start child welfare nutrition programmes in far off remote tribal areas;

(c) whether it is a fact that Government have failed in such tribal areas where foreign missionaries have made appreciable and commendable work; and

(d) if so, what steps Government propose to take in this regard?

**THE MINISTER OF EDUCATION AND SOCIAL WELFARE (SHRI S. B. CHAVAN):** (a) Yes, Sir.

(b) In the selection of areas for introduction of Integrated Child Development Services, priority is given to areas predominantly inhabited by

Scheduled Tribes, Scheduled Castes and backward and drought prone areas and urban slums.

(c) No Sir.

(d) Does not arise.

#### **Misuse of A Plot of Land Pertaining to the Government Servants Cooperative House Building Society, New Delhi**

1000. **SHRI A. U. AZMI:** Will the Minister of **WORKS AND HOUSING** be pleased to refer to the reply given to Unstarred Question No. 1663 on 23rd June, 1980 regarding Plot of land in Shanti Niketan, New Delhi and state:

(a) whether no substantial action to dress the plot was taken on the land reserved for school building, being used as a place of public convenience and putting up plantation on its periphery during the last rainy season;

(b) if so, the reasons therefor;

(c) whether some of the private educational societies have been requesting for the allotment of this plot but their requests had not been acceded to;

(d) if so, the parties which approached the DDA and why their requests were turned down;

(e) whether it is proposed to put a Municipal Primary school at this site; and

(f) if so, the reasons therefor?

**THE MINISTER OF PARLIAMEN-TARY AFFAIRS AND WORKS AND HOUSING (SHRI BHISHMA NARAIN SINGH):** (a) The plot in question is reserved for a municipal primary school. The Municipal Corporation of Delhi has reported that it had planted shrubs and trees at the periphery of the plot on the non-rocky soil and the rocky soil was dressed up.

(b) Does not arise.

(c) and (d). Yes Sir. One private educational society (Sadhu Vaswani Mission) requested for the allotment of the plot but this could not be agreed to as the Municipal Corporation is itself going to establish a school there. The Holy Child Auxilium had also made a request to the D.D.A. for the allotment of school site and it was allotted a school site in Vasant Vihar.

(e) and (f). Yes, Sir. The School to be set up in the plot will cater to the needs of Shanti Niketan Moti Bagh, Anand Niketan etc. as the plot is situated very near the junction of these colonies.

### बाढ़ संबंधी समिति |

1000-क. श्री पी० एम० सईद .

डा० संवत कुमार पंडित:

श्री राम अग्रवाल :

क्या सिंचाई मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या केन्द्र सरकार का देश के विभिन्न भागों में प्रायः आने वाली बाढ़ों को रोकने के तरीकों के बारे में सुझाव देने के लिए बाढ़ सम्बन्धी एक समिति गठित करने का विचार है; और

(ख) यदि हां, तो उस समिति को कब तक गठित किये जाने की संभावना है ?

सिंचाई मंत्रालय में राज्य मंत्री (श्री जियाउर्रहमान अंसारी) . : (क) और (ख). : जी, नहीं। देश में बाढ़-समस्या का गहराई से अध्ययन करने और बाढ़-नियंत्रण के लिए भावी नीति की सिफारिश करने के लिए भारत सरकार द्वारा 1976 में राष्ट्रीय बाढ़ आयोग की स्थापना की गई थी। आयोग ने मार्च, 1980 में अपनी रिपोर्ट प्रस्तुत कर दी थी। इस रिपोर्ट में की गई सिफारिशों की जांच राज्य सरकारों द्वारा की जा रही है, जिनसे अनुरोध किया गया है कि वे अपने विचार-टिप्पणियां शीघ्र भेज दें ताकि सिफारिशों को क्रियान्वित करने के लिए आगे कार्रवाई की जा सके।

### Central assistance to Maharashtra Government for constructing stone-Bunds

1000-B. PROF. MADHU DANDAVATE: Will the Minister of IRRIGATION be pleased to state:

(a) has the Government of Maharashtra asked for financial assistance from the Centre to build stone-bounds near the fishing centres of Devbagh and Ubhadanda in the Ratanagiri district of Maharashtra which are threatened by waves of the storm sea; and

(b) if so, whether the financial assistance has been given by the Centre?

THE MINISTER OF STATE IN THE MINISTRY OF IRRIGATION (SHRI Z. R. ANSARI): (a) and (b). The Central Government has not so far been approached for any financial assistance to execute anti-sea erosion works for protecting the fishing centres in Ratnagiri district of Maharashtra.

### Erosion of Kanara Coastland

1000-C. SHRI S.B. SIDNAL: Will the Minister of IRRIGATION be pleased to state:

(a) whether it is a fact that more than 300 K.M. of Kanara coastland is in trouble because of erosion; and

(b) if so, the steps proposed to check the same?

THE MINISTER OF STATE IN THE MINISTRY OF IRRIGATION (SHRI Z. R. ANSARI): (a) and (b). A high level committee constituted by the Government of Karnataka in December, 1977, to examine in detail the question of sea erosion, its related problems and the measures necessary for protection of the coastline has identified about 20 vulnerable reaches requiring immediate attention in a total coastline of about 300 km. of the State. The State Government is conducting systematic investigations of the sea-erosion problem, and the matter has also been considered by the Beach Erosion Board recently. Each